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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 26 (RE-2004)/2002-07

NEW DELHI : 12th January, 2004

S.O. (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (No.22 of 1992) read with paragraph 2.1 and 4.1 of the Export and Import Policy, 2002-07, as amended from time to time, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items, 2002-07 published on 31st March, 2002 as amended from time to time:

2. After amendment the following entry would read as under:

S.No.	Exim Code	Item description	Policy	Conditions relating to import
1	81052030	Cobalt Powders	Restricted	Import of virgin cobalt metal powder is free.

This issues in Public Interest.

(L.MANSINGH)

Director General of Foreign Trade and ex-officio
Additional Secretary to the Government of India

Copy to all concerned.